

[*Translation*]**Coal Mines in Rajmahal Hills**

2534. SHRI SIMON MARANDI: Will the Minister of COAL be pleased to state:

(a) whether the Government have identified the coal mines on large scale in the ranges of Rajmahal Hills in East Bihar;

(b) if so, the details thereof;

(c) the year-wise production of coal from these coal mines for the last three years, the details of the sale and the year-wise profit earned by the Government;

(d) whether heavy loss is being incurred due to large scale smuggling and illegal extraction of coal;

	1988-89	1989-90	1990-91
Coal Production (Lakhs tonnes)	26.87	11.87	25 01
Sale Proceeds (Rs. Crores)	23.95	36.88	34.19
Profit/Loss (+) (-) (Rs Crores)	(-) 9.49	(-) 26.38	(-) 31.80

(d) to (f). The Government has no report of any heavy loss arising out of smuggling of coal and its illegal extraction. Isolated incidences of illegal mining and pilferage of coal, as and when come to their notice, are dealt with by the coal company, with the help of local law and order authorities. All mines as well as projects under implementation are being operated by the Eastern Coalfields Limited (a Subsidiary of Coal India Ltd.) as such the question of nationalisation does not arise.

[*English*]**Bharat Heavy Plate and Vessels Ltd.**

2535. SHRI V. V. S. MURTHYS: Will the

(e) if so, the time by which the Government propose to nationalise the coal mines of these regions; and

(f) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) and (b). In the Rajmahal Hills in East Bihar, Rajmahal O.C. mines with rated out put of 10.5 million tonnes per annum is under implementation, and the old Lalmatta underground mine has been amalgamated with Rajmahal open-cast Project. Besides, Hurrah 'C' mine has been planned to be developed in near future.

(c) The coal company has furnished the following details of coal production, sales realisation and profit/loss from Rajmahal mines:-

PRIME MINISTER be pleased to state the steps being contemplated in the Eighth Five Year Plan for the development of the Company during the Eighth Five Year Plan period. The outlay will be utilised for the manufacture of equipment for power plants, gas/coal based sponge iron plants and other process plants etc.

**Assistance to Andhra Pradesh under Housing Projects**

2536. SHRI M. V. S. MURTHY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the financial assistance allocated to the Government of Andhra Pradesh under the Housing Projects during 1989-90, 1990-91 and 1991-92 till date;

(b) whether the funds have been fully utilised,

(c) if so, the details thereof; and

(d) the financial assistance to be allocated during the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) to (d) The information is being collected and will be laid on the Table of the House.

#### Funds to Andhra Pradesh under Trysem

2537 SHRI M.V.V.S. MURTHY Will the PRIME MINISTER be pleased to state

(a) the amount allocated to the Government of Andhra Pradesh under TRYSEM Scheme during 1989-90, 1990-91 and 1991-92,

(b) the number of beneficiaries under the scheme during the above period in Andhra Pradesh, and

(c) whether there is any proposal to enhance the allocation under this scheme during Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL) (a) During 1989-90 and 1990-91 separate allocations were not being made for recurring expenses under TRYSEM. The expenditure on this account was being met from over-all allocations for Integrated Rural Development Programme. The allocation under this head for Andhra Pradesh during 1991-92 is Rs.

132.10 lakhs. Under TRYSEM infrastructure head the allocation during 1989-90, 1990-91 and 1991-92 was Rs. 92.68 lakhs, Rs. 110.84 lakhs and Rs. 117.20 lakh respectively.

(b) The number of youth trained is given below:-

1989-90	1990-91	1991-92
11,361	15,020	11,609
	(upto January, 1992)	

(c) Allocation for Eighth Plan has not been finalised yet.

#### Funds Allocation for Rural Development

2538 SHRI M.V.V.S. MURTHY Will the PRIME MINISTER be pleased to state

(a) the amount of funds allocated under rural development programmes during the last three years year wise, State wise and programme wise,

(b) the unspent money as on date, State-wise and programme-wise together with the reasons for the same,

(c) whether there is any proposal to form a Supervisory Body by including the concerned MPs in it over the District Rural Development Agency and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL). (a) State-wise allocations under various rural development programmes for the years 1988-89, 1989-90 and 1990-91 are given in the Statements I to VII

(b) In the implementation of any programme there is likelihood of some balance